

Sixteenth Loksabha

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Title: Need to constitute a tribunal to resolve the dispute over the projects on Mahanadi River between Government of Orissa and Chattisgarh

SHRI NAGENDRA KUMAR PRADHAN (SAMBALPUR): I want to draw your kind attention that the Government of Odisha has requested the Union Government to constitute a tribunal immediately to resolve the dispute over the projects on Mahanadi River between Government of Odisha and Chhattisgarh. However, no action has been taken by the Central Government. Rather Chhattisgarh Government has been allowed to uninterruptedly go ahead on the disputed projects in Mahanadi River Basin. It is, therefore, essential that a necessary order is issued to the Government of Chhattisgarh to stop construction and disputed projects till a tribunal is constituted to resolve this issue.

HON. DEPUTY SPEAKER: You raised this issue yesterday also.